



INTELLECTUAL
PROPERTY INDIA

एकस्व|अभिकल्प| व्यापार
चिह्न|
भौगोलिक उपदर्शन
PATENTS | DESIGNS |
TRADE MARKS|
GEOGRAPHICAL
INDICATIONS



भारत सरकार

GOVERNMENT OF INDIA

वाणिज्य एवं उद्योग मंत्रालय

MINISTRY OF COMMERCE & INDUSTRY

व्यापार चिह्न रजिस्ट्री / Trade Marks Registry

बौद्धिक सम्पदा भवन / I.P.O. BUILDING

प्लॉट नं. 32/ PLOT NO. 32

सेक्टर -14/ SECTOR 14, द्वारका/ DWARKA

नई दिल्ली/NEW DELHI -110078

दूरभाष : 011-25300200
फैक्स : 011-28034301
वेबसाइट: <http://ipindia.nic.in>

NO. TOP/2025-26/Adj./07

दिनांक/ Date -13.08.2025

विरोध सुनवाई स्थगन सूचना

OPPOSITION HEARING ADJOURNMENT NOTICE

It is hereby informed that the Opposition/Rectification matters hearing posted before **Smt. Subasini Purushothaman (Hearing Officer)** on **13.08.2025** at Trade Marks Registry, New Delhi have been adjourned due to administrative reasons. Fresh date of hearing in these matters shall be intimated in due course.


Ajay Garg/अजय गर्ग

वरिष्ठ परीक्षक, व्यापार चिह्न एवं भौगोलिक उपदर्शन

Senior Examiner of TM & GI

अनुभाग प्रभारी, विरोध अनुभाग

Section In-charge, Opposition Section